

(c) The fertilizer, unloaded at Bombay Port, is received at Sundarnagar. This is the nearest town in the project area (Mandi District) to the Northern Railway for which it serves as out agency. Sundarnagar has better storage facilities than other town and is also the headquarters of the German Team. As it is well connected with other block areas by road, distribution of fertilizers from Sundarnagar is very convenient. No fertilizer has remained unutilised either at Sundarnagar or any other project area. Articles imported from West Germany under the Agreement with the West German Government are to be used exclusively for the Mandi Project.

**Loan for M/s. R. Akooje, Jadwet and Co.**

2572. **Shrimati Savitri Nigam:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the amount of each loan granted by the Shipping Development Fund Committee to M/s. R. Akoojee, Jadwet and Co. (P) Ltd. for purchasing ships and the date of grant of each such loan;

(b) the number of instalments and the amount since repaid by the Company; and

(c) the number and amount of instalments not paid so far?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). A statement giving the requisite information is laid on the Table of the House [Placed in Library. See No. LT-5839/68].

**फ्लाईंग फ्रीर ग्लाइडिंग क्लब, रायपुर**

2573. श्री बड़े :

श्री तुलसि चन्द कश्यप :

क्या परिवहन, उड्डयन, नीवहन तथा चर्चटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि केन्द्रीय सरकार ने मध्य प्रदेश में रायपुर में एक फ्लाईंग फ्रीर

2933 (A1) LSD—4.

ग्लाइडिंग क्लब खोलने के लिये मध्य प्रदेश सरकार को अनुदान दिया है ;

(ख) यदि हां, तो अनुदान की राशि क्या है तथा क्या क्लब ने उस राशि से कोई ग्लाइडर खरीदा है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

परिवहन, उड्डयन, नीवहन तथा चर्चटन मंत्री (श्री संजीव रेड्डी) : (क) से (ग). 17 मई, 1965 से रायपुर में पूर्वी मध्य प्रदेश फ्लाईंग फ्रीर ग्लाइडिंग क्लब में, ग्लाइडिंग प्रशिक्षण देने का कार्य प्रारंभ हो गया और कुल 20,330 रुपये की राशि निम्न प्रकार से दी गई है :

स्थिर उपदान 15,800 रु०

राजकी सहायता 4,530 रु० 6 रु० प्रति  
लांच  
की दर से

योग : 20,330 रु०

इस क्लब को दो ग्लाइडर और एक लांचिंग विच उधार पर दिया गया है ।

**Dum Dum Airport Terminal Building**

2574. **Dr. Ranen Sen:**

**Shri Dinen Bhattacharya:**

**Shri Prabhat Kar:**

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the progress made in the construction of the terminal building at Dum Dum Airport; and

(b) when it is likely to be completed?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) The pile foundation has already been completed. 31 per cent of the superstructure had been completed by the end of February, 1966.

(b) The work is likely to be completed by the middle of 1967.

**Fertilizer plants in Cooperative sector**

2575. Shri M. Malaichami: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether a techno-economic feasibility study of starting fertilizer plants under the cooperative sector has been undertaken; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) The U.S.A. A.I.D. have been requested to arrange a techno-economic feasibility study for setting up a fertilizer factory in the cooperative sector.

(b) Does not arise.

**Application for Renewal of Managing Director's Contract in M/s. Roche Products Limited, Bombay**

2576. Shri Ram Sewak Yadav:  
Shri Kishen Pattnayak:

Will the Minister of Law be pleased to state:

(a) whether an application for the renewal of service contract of one Mr. R. W. L. Callaghan, Managing Director of Roche Products Ltd. Bombay is still pending with Government.

(b) whether Government are aware of the antecedents of this gentleman who was the employee of Scotland Yard in London for spying activities and whose anti-India attitude has been frequently reported in the newspaper 'Maratha' Bombay of 21st and 23rd March, 1964; 29th January, 30th April and 22nd May, 1965; and

(c) if so, the action taken by Government on his application?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) No.

(b) The reports referred to have come to the notice of the Company Law Board;

(c) After carefully considering all the facts and circumstances of the case, in consultation with the appropriate authorities, it was found that apart from a charge of over invoicing by the Company which is under investigation, no complaint against Mr. Callaghan has been substantiated. The Company Law Board has, therefore, approved the re-appointment of Mr. R. W. L. Callaghan as the Managing Director of the Company on existing terms for a limited period of one year only upto the 29th November, 1966 as against a period of five years, for which approval was sought for by the company. A condition has also been imposed that Mr. Callaghan's further continuance as Managing Director will require fresh approval of the Company Law Board.

पानीपत और यमुना नगर में चीनी मिलें

2577. श्री रामेश्वरानन्द : क्या साध, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) गन्ना की फसल कम होने के बावजूद पानीपत तथा यमुनानगर स्थित चीनी मिलों द्वारा इस वर्ष कम गन्ना लिये जाने के क्या कारण हैं ;

(ख) इस स बन्ध में किसानों में व्याप्त असन्तोष को दूर करने के उद्देश्य से क्या इस मामले में सरकार ने पंजाब सरकार के साथ बातचीत की है ; और

(ग) यदि हाँ, तो उसके क्या परिणाम निकले हैं ?

साध, कृषि सामुदायिक विकास और सहकार उपमन्त्री (श्री शिन्दे) : (क) इस वर्ष पानीपत और यमुना नगर की शर्करा मिलों द्वारा पेरी गयी गन्ने की मात्रा गत में पेरे गये गन्ने की मात्रा से कम नहीं है ।

(ख) और (ग). प्रश्न ही नहीं उठते ।